

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRIBINOD KUMAR SINHA – MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 784/7/HDB/2020
NAME OF THE COMPANY	Ramky Infrastructure Ltd
NAME OF THE PETITIONER(S)	Indian Overseas Bank
NAME OF THE RESPONDENT(S)	Ramky Infrastructure Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Harinath Rao	Advocate F.C.	9849885058	

Counsel for Respondent(s):

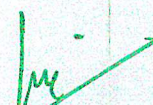
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rubaina Khatoon	Adv	9855470634	

ORDER

Counsel for the Financial Creditor present and filed proof of service of notice to the Respondent for appearance. Ms. Rubaina Khatoon, counsel representing Respondent filed vakalat and also filed memo including a copy of the order passed by the Hon'ble High Court of Telangana in WP No.3445/2020 dated 18.02.2020, wherein, interim order was passed. Copy of the order is placed and the same is furnished to the other side. For hearing submissions in relation to the stage of the matter pending before the Hon'ble High Court, matter adjourned at request. Put up the matter on 24.03.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL